

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Srinagar)**

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To

The DIG/Director,  
Central Detective Training Institute, (BPR&D), Govt. of India, MHA,  
CFIS Complex, Sec. 36A, Chandigarh.

No: 36268/45 Dated: 11-09-2018

Subject: Submission for nominations for MHA's mandated 03 days duration course on 'Cyber Crime and Cyber Law Awareness Training Programmes' for Judicial officers and Public Prosecutors scheduled to be held in Chandigarh.

Ref.No: 3/CDTS/TRG/2018-19/3153 dated: 31-08-2018.

Sir,

With reference to the subject cited above, I am desirous to inform your good-self that Hon'ble the Chief Justice has been pleased to nominate the following Judicial officers for attending the programmes shown against their names:-

S.No	Name of the Course	Scheduled date	Name of the nominated Judicial officer
1.	Cyber Crime and Cyber Law Awareness training programme for Public Prosecutors and Judicial Officers	17-09-2018 to 19-09-2018	1) Mrs.Renu Dogra, Sub-Judge/ JMIC, Bhaderwah; 2) Sh.Javed Alam, CJM,Pulwama.
2.	Cyber Crime and Cyber Law Awareness training programme for Public Prosecutors and Judicial Officers	29-10-2018 to 31-10-2018	1) Ms.Umi Kulsum, Sub-Judge/JMIC, Bijbehara; 2) Ms.Sandeep Kour, Sub-Judge/JMIC, Udhampur.
3.	Cyber Crime and Cyber Law Awareness training programme for Public Prosecutors and Judicial Officers	25-03-2019 to 27-03-2019	1) Sh.Pawan Kumar Sharma, Sub-Judge/JMIC, Vailoo; 2) Sh.Mohammad Ashraf Bhat, CJM,Handwara.

You are accordingly requested to make arrangements for transport for the participants from the hostel of the Chandigarh Judicial Academy to the venue of the programme.

Yours faithfully,

(Sanjay Dhar)  
Registrar General

No: 36269-77/45 Dated: 11-09-2018

Copy forwarded to:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for kind information of Hon'ble the Chief Justice.
- 2) The Director Chandigarh Judicial Academy, Sector 43, Chandigarh with the request to make arrangements for stay of the nominated officers in the hostel of the Academy.
- 3) Principal District & Sessions Judge, Baderwah/ Pulwama/ Anantnag/ Udhampur/Kupwara.
- 4) S/Shri \_\_\_\_\_  
...for information and n/a.
- 5) CPC, e-Courts High Court of J&K, Srinagar with the request to upload the same on the official website of J&K High Court for information of all concerned.

Registrar General